

**CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

**ORDER SHEET**

COURT NO. : 1

10.02.2021

M.A./350/339/2020

O.A./350/360/2002

M.A./350/271/2017

M.A./350/447/2018

C.P.C/350/25/2013

(RECALLING OF THE ORDER)

ITEM NO:69

FOR APPLICANTS(S) Adv. : Ms. A Rajyashree  
Mr. K. K. Maity

FOR RESPONDENTS(S) Adv.: None

**LIBRARY**

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. counsel for the applicant in M.A 339/2020/respondents in the O.A.</p> <p>Ld. counsel submits that as per the Tribunal's order dated 29.11.2019, cost has been paid to the applicant.</p> <p>Accordingly, M.A 339/2020 seeking recalling of the order dated 29.11.19 has become infructuous and is disposed of as infructuous.</p> <p>List on 05.03.2021.</p> <p style="text-align: center;">(DR. NANDITA CHATTERJEE) MEMBER(A)</p> <p style="text-align: right;">( BIDISHA BANERJEE) MEMBER (J)</p> <p style="text-align: center;">SS</p>